# I 27 87 37 10 765

## Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to Bikes L.A. .. (name of the House)
From 183, Kumkarar ..... Constituency (Name of the Constituency)

Asun Kumas Sinkson daught strate of Late Makendra Kuma New 61 years resident of 101, Ramvilan England this thry	5. Sinha ly fath Clohamipus) lotre
Election, do hereby solemnly affirm and state on oath as under:-	
(strike out whichever is not applicable)	
(1) I am a candidate set up by B. J. P. (name of the political party	) / am contesting as an

(2) Details of PAN and status of filing of Income tax return :

Independent candidate.

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return ( in Rupees)
1.	Self	BBV PS 4394E	and the second s	4,43,498.00
2.	Spouse-	ACI PC2796D	2011-12	3,09,914.00
3.	Dependent I		acri ii	2,01,11100
4.	Dependent 2			
5.	Dependent 3			/

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance :	"- / Hr
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a) The details of cases, Sections of the Act and description of the offence for which convicted:

(b) Name of the Court(s). Case No. and Date(s) of order(s).

MA

(5) That I give height below the details of the assets (movable and in movable etc.) of myseli, my spouse and all dependents:

#### A. Details of movable assets:

Note

(2)

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
vo-						
	Cash in hand	41,350,00	Smt. Rikla Ch. 36,735.0 Joint Nc	ettelgi (sinhe)		
ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SAT SB. 10839464579 6.965,458:50 PNB-S-B. 1495-88 6.14,797.00 5.0-1.58 01190008178 6.53350.00	Bark of Mahi 070100000 6.23,067. 565.5.B. 10799629 R. 2,13,8	3341 70.23		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	5BI-5B. 1011374433 66454:00		os LEC.		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount		Sot Robba Charles St. Robbas St. St. Robbas St.	5599505 LEC.		
(v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount,					
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scerpic of	Obody 2 100	00,000		
(vi	Jewelry, builion and valuable thing (give details of weight and value)		gold bilver	W. No.		

Any other assets such as value of		
( laims/interest		
(ix, Gross Total value		
1	18,87,009.5 7,13,673.02	
1 Details of Immoveble servers	to the late of the	1

Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
 Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-J
(i)	Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase					
	Any lavestment on the land by way of development, construction etc.					
	Approximate Current market value					
ii)	Non-Agricultural Land Location(s) Survey number(s)	Sti Nagas Siwat, Bikan Khata No-22	3 Plot NO -1			
	Area (Total measurement in sq. ft.)	4 K-11 DA	12		-1947 KetNo	-1310 9
	Whether inherited property (Yes or NO)	yes.		Klata No-	1944 Pet NO	-1309
	Date of purchase in case of self acquired property	09.07.12		Khata No-	1949 Plot No	-1306
	Cost of Land (in case of purchase) at the time of purchase	17,00,000+00	-	Khata No -	- 2 Watte 16 1948 PCH NO 1949 PLINO	-1307 TS
	Any Investment on the land by way of development, construction etc.	-		Total Mea	2 K, 4 dhur	1615 dhutte
	Approximate Current market	R. 28, 75,000 (8	5:00 lees per	katta of 4 K Car Katta of 2 H	-11 Bhus	and value
ii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	12 2,00,000 15.17,00,000	@ 8130 loes	per kattar of	2 K- 4 dhur	16.5 Dhosh
1	Built up Area (Total measurement in sq. ft.)	12000 Sq. fa				

	Whether inferred property (New or NO)	Leased for				44
	Dire of purchase in case of soil acquired property	In the Bound	3		/	
	6. sal of property (in case of perchase) at the time of perchase	with Biyada				
	Any lavenment on the property by way of development, construction etc.	/				
	Approximate Current market value	N.A.				
(iv)	Residential Buildings (including apartments.) -Location(s) - Survey number(s)	Kambagh Gosakhpur Hunicipal Servey No- 124/154	Ramvilash Enclave Lobanipus Peat No - 101			HA
	Arm (Total measurement in sq. ft.)		1088 Sp. H.		1	
	Built up Area (Total measurement in sq. ft.)	2050 Sp.At.	10885.4.		/	
	Whether inherited property (Yes or NO)	yes.	No-			
	Date of purchase in case of self acquired property	-	2008		/_	
	Cost of property (in case of purchase) at the time of purchase		8,17,088.00			
	Any Investment on the land by way of development, construction etc.	-	-	/		
	Approximate Current market value	15,25,000.00	32,78,000.00			
(v)	Others (such as interest in property)	-	_	-		
(vi)	Total of Current Market Value of (i) to (v) above	80,44,750,0	32,78,0000	70		

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	51212		на		

	Asy other liability	T	T		T			
	Grand total of liabilities	-				!	L	/
ii)	Dues to departments dealing with government accommodation		+				1	
-	Dues to departments dealing with supply of water					1		
	Dues to departments dealing with supply of electricity		-		-	4		
	Dues to departments dealing with supply of telephones/mobiles				148	+	-	
	Dues to departments dealing with government transport (including aircrafts and helicopters)			/		+	+	
	Income Tax Dues	-						
T	Wealth Tax Dues		/					
1	Service Tax Dues	-						
-	Municipal /Property Tax Dues		/					
	Sales Tax Dues		-					
1	Any other dues			4				
1	Grand total of all Govt. dues	/						

b. Spouse Teacher (Retired) (8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

# (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

	Name of the candidate	Sh./Smt./Kum ARUN KUMAR SINHA
2.	Full postal address	
3.	Number and Name of the constituency and	101, Ramvilarh Enclave, Prithwikaj B
3.	Name of the Political party which set up the	183, Kumharas , Bihar
	candidate (otherwise write 'Independent')  (a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Bhartiga Janta Party

5	1	ant (s) have taken cogniza			en for which I		of figurate Shows
	(a	Candidate BBV PG	4394 E		Come Tax Reti	The second second	1.1.2.2
-	-	Spouse: ACIPC	2796D	1	F. Y. 2011-	The second secon	43,498100
	(c	) Dependents	The state of the s	-	1. 2011-	14 3	09, 914,00
6.		Detail	s of Assets and	Liabilitie	es in runees	1	
-	-	rescription	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
Λ.		Moveable Asset (Total value)	18,87,009:5			Dependentin	Ocpendent III
В.	1	Immovable Asset	80,44,750				3
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Interited 01 63, 44750 Auchare 15. 17,00,000	13.5	are_ 17088.00		
	(ii)	Approximate Current Market Price of Asset (Total Value)	80,44,750.00		,000,00		-
7		Liabilities					-
		(i) Government dues (Total)			-1	A -	-
		(ii) Loans from Bank, Financial Institutions and others (Total)			N		
8.	37	B.A. from DAY Cells ive details of School / United (Name of the School	BSE Board  ge Simon ;  lear 1982	FNS,	Academy ar 1974 law collection	certificate/ dip	L, Ritue.

### VERIFICATION

I, the depor best of my declare that	ent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the knowledge and belief, no part of it is false and nothing material has been concealed there from. I further
(a) there is	to case of conviction or pending case against me other than those mentioned in items 3 and 4 -kg

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) L my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6

Verified at Patris the 29 day of January	
day of January	2013

DEPONENT

59.01.13